

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3427  
TO BE ANSWERED ON 4<sup>TH</sup> AUGUST, 2017**

**SPECIALIST SURGEON**

**3427. SHRIMATI SAVITRI THAKUR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the specific guidelines of Medical Council of India (MCI) regarding specialist and super-specialist surgeons;
- (b) the details of experience needed by doctors and lecturers having MS degree from MCI recognised medical institutions for doing abdominal surgery;
- (c) whether there is shortage of super specialist surgeons/doctors in remote/tribal areas and if so, the details thereof;
- (d) whether the Government has any plan to provide training and permission to MCH level doctor; and
- (e) whether there is any procrastination by MCI to local doctors for doing surgery in remote/tribal areas and if so, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a): There are no specific guidelines prescribed by MCI for specialist and super-specialist surgeons. However, the requisite qualifications for teaching faculty in various specialty / super-specialty departments are laid down in MCI's Minimum Qualification for Teachers in Medical Institutions Regulations, 1998.
- (b): MS degree in the concerned specialty is sufficient qualification for performing abdominal surgery.
- (c): The data regarding number of super specialist doctors in the country is not maintained centrally.
- (d): No.
- (e): Section 15 of Indian Medical Council Act, 1956 prohibits a person other than medical practitioner enrolled on a State Medical Register to practice medicine in the State.